

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF PREMIER ENERGY & INFRASTRUCTURE LIMITED ("PEIL")

[Formerly known as Premier Housing and Industrial Enterprises Limited]

Registered Office: No.4, II Link Street, CIT Colony, Mylapore, Chennai - 600 004

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Shri Housing Pvt. Ltd. (Hereinafter referred as "The Acquirer"). On Saturday 28th June, 2008 the Acquirer made a Public Announcement (Hereinafter referred to as "PA") followed by corrigendum to the PA dated 28th October, 2008 in compliance with and pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 20,00,000(Twenty Lacs only) equity shares, representing 20.00% of the total issued & subscribed equity share capital and the voting equity share capital of Premier Energy and Infrastructure Ltd. at a price of Rs. 10.68(Rupees ten and paise sixty eight only) inclusive of interest of an amount of Rs.0.68 only per fully paid up equity share of Rs. 10/- and Rs. 5.34(Rupees five and paise thirty four only) inclusive of interest of Rs. 0.34 only per partly paid up equity share (Rs. 5/- paid up per share) payable in cash. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to the Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on 1st December, 2008. The details are as under:

1. Name of the Target Company : Premier Energy and Infrastructure Ltd.
2. Name of the Acquirer : Shri Housing Pvt. Ltd.
3. Name of the Manager to the Offer : Vivro Financial Services Private Limited
4. Name of the Registrar to the offer : Cameo Corporate Services Limited
5. Other details
 - a. Date of opening of the offer : Wednesday, 29th October, 2008
 - b. Date of closing of the offer : Monday, 17th November, 2008
6. Details of Acquisition

Sl. No	Item	Proposed in the offer document		Actual	
1.	Offer price	Rs. 10.68 per fully paid up equity share and Rs. 5.34 per partly paid up equity share(Inclusive of Interest of Rs. 0.68 per fully paid up equity share of Rs. 10/- and Rs. 0.34 only per partly paid up equity share Rs.5/- paid up per share)		Rs. 10.68 per fully paid up equity share and Rs. 5.34 per partly paid up equity share(Inclusive of Interest of Rs. 0.68 per fully paid up equity share of Rs. 10/- and Rs. 0.34 only per partly paid up equity share Rs.5/- paid up per share)	
2.	Shareholding of Acquirer (No. & % before Share Purchase Agreement	Nil		Nil	
3.	Shares Acquired by way of Share Purchase Agreement (No. & %)	No. of Shares	%	No. of Shares	%
		40,47,538	40.48	40,47,538	40.48
4.	Shares acquired in the open offer (No. & %)	No. of Shares	%	No. of Shares	%
		20,00,000	20	11,87,702	11.88
5.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs. 2,13,60,000.00		Rs. 1,26,84,657.36	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirer (No & %) (2+3+4)	No. Of Shares	%	No. Of Shares	%
		60,47,538	60.48	52,35,240	52.35
8.	Pre and Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre offer	Post offer
	No. of Shares:	55,26,462	35,26,462	55,26,462	47,64,760
	Percentage:	55.26	35.26	55.26	47.65

7. Status of Escrow account whether released or not : The Balance amount from the Escrow account will be released shortly.
8. Payment of interest, if any to shareholders along with details thereof : Interest of an amount of Rs. 0.68 only on fully paid up equity shares was paid. No offer was made by partly paid up equity share holders
9. Status of investors complaints received if any : Nil

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997.

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in

Issued on behalf of the Acquirer by the manager to the offer:



Vivro Financial Services Private Limited

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For and On behalf of the Acquirer
(Shri Housing Pvt. Ltd.)
(Director)
Place: Chennai
Date:-13/12/2008